

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1010  
ANSWERED ON:08.12.2003  
SNAG IN AIR DECCAN FLIGHT  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the attention of the Government has been drawn to the freak accident of inaugural flight of Air Deccan;
- (b) if so, the details thereof;
- (c) whether the Government have instituted an inquiry into the incident and grounded/cancelled the licence of Air Deccan till the report of the inquiry committee is received; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

(a) and (b):- Yes, Sir. On 24.09.2003, ATR 42 aircraft VT-ADV owned by Avions De Transport Regional and operated by M/s Air Deccan Private Limited, Bangalore was scheduled for an inaugural flight from Hyderabad to Vijayawada. There were 39 persons on board the aircraft, including three crew members. After obtaining the start up clearance from the ATC, the pilot started right engine and rolled out and then started left engine. At that stage, the ground staff observed smoke and flame coming out of the left engine. The engines were shut down immediately and flames were extinguished.

(c) and (d):- The Government has instituted an inquiry into the incident. Suitable action would be taken on the findings and recommendations of the report of investigation.